

**High Court of Bombay at Goa
Panaji - Goa**

NOTICE

It is hereby notified for the information of the Advocates, litigants and parties appearing in person that **w.e.f. 03.10.2017** no matters will be listed on Board in which process fees are not paid within three days as required under Rule (5) (a), (b) of Chapter XIV of the Bombay High Court Appellate Side Rules, 1960, after order of notice in such matter is uploaded on the website.

Failure to pay the process fees within two weeks from the date of order passed by the Court will result in automatic dismissal of the proceeding for non-prosecution.

All concerned to take note.

By Order



**(Kiran A. Bagi)
Registrar (Judicial)
High Court of Bombay at Goa**

**Panaji - Goa
Date: 29.09.2017**